

(ख) क्या यह सच है कि इस क्षेत्र की "सी-2 पाकेट" की सारा सड़कों, नालियां व रास्ते (सीमेंट कंक्रीट पथ) भी नगरनिगम को सौंपे गए थे ;

(ग) यदि हां, तो निगम ने इस पाकेट के रास्तों (सीमेंट कंक्रीट पथ) की मरम्मत पर अभी तक कितना धन व्यय किया है; और

(घ) क्या उपर्युक्त क्षेत्र में रास्तों की दशा खराब है और उनकी मरम्मत ठीक से नहीं की गई है, यदि हां, तो उसके क्या कारण हैं ?

राज्य विभाग में राज्य मंत्री (श्री पी०ए० संगमा) : (क) लारेंस रोड में कुछ आवासीय पाकेटों की सेवाएं मई, 1978 में दिल्ली विभाग प्राधिकरण द्वारा दिल्ली नगर निगम को सौंप दी गई थी। दिल्ली विभाग प्राधिकरण द्वारा "डेफोसियन्सीज" (कमियां) चार्ज के रूप में 8,67,400 रुपए की राशि दी गई थी जिनमें से 6,79,900 रुपए सड़कों में कमियों के लिए और 1,87,500 रुपए बरसाती नालियों के लिए थे।

(ख) अन्तरिम सीमेंट कंक्रीट रास्तों और चौकी संरक्षण के अतिरिक्त सड़कों, और गलियां, नालियां निगम को सौंपी थी।

(ग) अलग-अलग पाकेटों के लिए कोई अलग-अलग लेखा नहीं रखा जाता फिर भी हाल में सी-11 पाकेट में बाहर सीमेंट कंक्रीट रास्तों के सुधार के लिए 25,000 रुपए के आंकलन की स्वीकृति दी गई है।

(घ) नगरनिगम पिछले तीन वर्षों (1982-83 से 1984-85) के दौरान इस क्षेत्र में सुधार और सड़कों की मरम्मत के लिए अपनी राजस्व निधियों में से 19.60 लाख की राशि पहले ही खर्च कर चुका है। चालू वित्त वर्ष (1985-86) में इस क्षेत्र में सड़कों के सुधार/मरम्मत के लिए कार्य शुरू हो गया है। इसके अतिरिक्त लारेंस रोड जो इन आवासीय पाकेटों के लिए मुख्य

रास्ता है को 85.00 लाख रुपए की अनुमानित लागत से चौड़ा किया जा रहा है और सुधारा जा रहा है।

Steps to avoid calling of army for maintaining law and order

3183. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps have been taken to avoid repeatedly calling the army for maintaining law and order; and

(b) whether Government are considering strengthening and training the Central Reserve Police force for the purpose or raising a separate force of ex-servicemen for this purpose?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) The existing Central Police Forces have been augmented to meet any law and order situation. This will help in minimising the use of Army for maintaining law and order. There is no proposal for raising a separate force of ex-servicemen for this purpose.

5-day week in Government offices

3184. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:

(a) whether the 5-day week has increased efficiency in Government Departments; and

(b) if not, whether Government propose to reconsider introducing 6-day week again?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND

PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM):

(a) The 5-day week scheme was introduced in the civil administrative offices of the Government of India with effect from 3.6.1985. It has been ensured that employees will work for 37-1/2 hours per week while no formal assessment of the scheme in terms of efficiency has been made, it is felt that the scheme has been well received.

(b) There is no proposal at present to reconsider introducing 6-day week system.

Sarkaria Commission

**3185. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:**

Will the Minister of HOME AFFAIRS be pleased to state by when the Sarkaria Commission is likely to submit its report on the Centre-State relations?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): The Commission is likely to submit its report within its extended term i.e. upto 30-6-1986.

Letter heads of Dr. Jagjit Singh Chauhan

**3186. SHRI DHARAM CHANDER
PRASHANT:
SHRI KISHOR MEHTA:
SHRI SURESH KALMADI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that letter heads of Dr. Jagjit Singh Chauhan's 'Government in exile in London' were found in a house in Safdarjung Development Area in New Delhi by an income-tax official during a raid; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA): (a) and (b)

On receipt of an information that one R. C. Mehtani was indulging in violation of Foreign Exchange Regulation Act, the Enforcement Directorate of the Ministry of Finance raided his residence in Safdarjung Development Area and seized some Indian currency amounting Rs. 6,07,000/- which was later on handed over to the Income Tax authorities. However, from the office premises at Nehru Place, the following documents amongst others were seized:--

(1) A blank letter head with the following description: "Republic of Khalistan, Khalistan House, 12, Talbot Road, London W2 5LH Tel: 01-221 3859"

(2) A photo copy of an unsigned secret letter dated 25-6-1984 addressed to Mr S. Joshi, Indian High Commission Aldwych, London-WC2 on a letter head with the address, 30, Milnor Street, SW 3, 2QE, Telephone 589 4323 Telex. 916851 informing 'about the activities of one 'Prince' by the name of Bir Singh Parmar, claiming to be Presg Attache of the Govt. of Khalistan and son of the so called "Defence Minister" in the new Cabinet.

(3) A photo copy of a press Statement by one Manjit Singh Khaire, Advocate of Punjab and Haryana High Court and Civil Rights Activist and Member of National Executive of Peoples Union for Civil Liberties headed by Shri Tarkunde with the caption "Khalistan House, Tel. No. 01.221-3859 about acquainting the West about the plight of the people of Punjab specifically about the Sikhs and total denial of their basic human rights and about atrocities committed during the Blue Star Operation on Golden Temple, Amritsar."

(4) A photocopy of another press release dated 1-7-84 on the letter head of "Republic of Khalistan" Khalistan House, 12, Talbot Road,